

Sl. No.	CATEGORY	TOTAL PENDENCY AS ON 29.02.2016	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004	2003	2002	2001	2000	1999	1998	1997	1996	1995	1994	1993	1992	1991	
1	Reg. Civil Appeal	28	9	15	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
2	Misc. Civil Appl.	8	6	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
3	Civil suit	17	3	8	4	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
4	Execution	95	12	45	33	2	0	0	0	0	1	0	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	
5	Civil M.J.C.	6	1	2	2	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
6	MACT Other M.A.C.T. (Exe+MJC)	110	17	36	25	1	3	5	11	3	2	5	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL CIVIL		401	71	198	77	6	5	17	11	3	3	6	1	1	0	1	0	0	0	0	0	0	0	0	0	0	1	0	0
7	Sessions	19	4	14	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
8	SC/ST	7	2	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
9	NDPS	3	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
11	PC ACT	3	1	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
12	Essential ACT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
13	Electricity ACT	130	14	65	37	7	1	0	5	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
14	CR. APPEALS	31	15	15	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
15	CR. REVISIONS	13	4	6	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16	FAST TRACK COURT	4	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	CHILDREN CASES	15	7	7	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Cr. M.J.C.	56	0	5	9	9	6	17	5	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
TOTAL CRIMINAL		281	48	124	50	19	7	17	10	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
GRAND TOTAL		682	119	322	127	25	12	34	21	9	3	6	1	1	0	1	0	0	0	0	0	0	0	0	0	1	0	0	

NAME OF THE COURT -  
NAME OF THE DISTRICT - KABIRDHAM (KAWARDHA)

OFFICE OF THE DISTRICT & SESSION'S JUDGE, KABIRDHAM (KAWARDHA)

PROFORMA-VIII (FOR MAGISTERIAL COURTS)

STATEMENT SHOWING THE YEAR-WISE BREAK UP OF PENDENCY OF CRIMINAL & CIVIL CASES AS ON 29-02-2016

Sl. No.	CATEGORY	TOTAL PENDENCY AS ON 29.02.2016	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004	2003	2002	2001	2000	1999	1998	1997	1996	1995	1994	1993	1992	1991	1987	1985	1982
1	Civil Suit	293	19	85	84	40	33	12	8	3	3	1	0	0	0	0	1	0	0	0	1	1	0	1	1	0	0	0	0	0	
2	Execution	47	1	4	5	4	5	5	4	3	1	6	2	2	0	2	0	1	0	0	1	1	0	0	0	0	0	0	0	0	
3	Civil M.J.C.+ successions	28	2	11	3	7	1	1	1	1	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	TOTAL CIVIL	368	22	100	92	51	39	18	13	7	4	7	2	2	0	3	0	2	0	0	1	2	0	1	1	0	0	1	0	0	
4	Regular Criminal Cases (except u/s 138, N.I.Act)	2546	148	982	642	284	190	116	89	39	21	7	10	2	0	1	9	0	2	1	0	0	0	0	0	0	0	0	2	1	
5	u/s 138 Negotiable instrument Act	263	18	65	52	38	48	23	7	7	2	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
6	Juvenil Cases	54	7	22	12	8	0	1	0	2	0	0	1	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Summary Cases	17	0	9	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
8	Misc. Cr. Cases	53	0	28	9	3	7	1	3	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	TOTAL CRIMINAL	2933	173	1106	723	333	245	141	99	50	23	10	11	2	0	1	10	0	2	1	0	0	0	0	0	0	0	0	2	1	
	GRAND TOTAL	3301	195	1206	815	384	284	159	112	57	27	17	13	4	0	4	10	2	2	1	1	2	0	1	1	0	0	1	2	1	

District & Session Judge,  
Kabirdham (Kawardha)